

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. CP 1156/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- JWI Ventures LLP
V/s
Norfolk Mercantile Pvt Ltd.

Section: 59 of the Companies Act, 2013

ORDER

Counsel, Jai Sanyal appeared for the Petitioner, and Counsel, Asadulla Thangal a/w Ankit Pal appeared for the Respondent. By consent of the parties list this matter on **02.09.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)